LOK SABHA DEBATES

(Part II-Proceedings other than Questions and Answers)

5815

5816

LOK SABHA

Thursday, 6th September, 1956

The Lok Sabha met at Ten of the Clock

[Mr. Speaker in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

11-4 A.M.

PAPER LAID ON THE TABLE

REPORT CONTAINING INSTRUCTIONS ISSU-ED TO RAILWAYS ABOUT INSPECTION OF BRIDGES

The Minister of Railways and Transport (Shri Lal Bahadur Shastri): I beg to lay on the Table of the House a copy of the Report containing instructions issued to Railways about inspection of bridges. [Placed in Library. See No. S—380/56]

PETITION RE CHILD SANYAS DIKSHA RESTRAINT BILL

Secretary: Sir, under Rule 179 of the Rules of Procedure and Conduct of Business in the Lok Sabha, I have to report that a petition as per statement laid on the Table has been received in respect of the Child Sanyas Diksha Restraint Bill, 1956 by Shri Fulsinhji B. Dabhi, which was introduced on the 6th April, 1956.

Statement

Petition in respect of the Child Sanyas Diksha Restraint Bill, 1956 by Shri Fulsinhji B. Dabhi, which was introduced on the 6th April, 1956.

No. of Signatories	District or Town	State	No. of Petition
118	Delhi	Delhi	72
_		2004	/-

ELECTION TO COMMITTEE

Indian Council of Agricultural Re-SEARCH

The Minister of Agriculture (Dr. P. S. Deshmukh): I beg to move:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rules 6(2) and 6(6) thereof, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the Indian Council of Agricultural Research vice Dr. Indubhai B. Amin resigned from Lok Sabha."

Mr. Speaker: The question is:

"That in pursuance of Rule 2(6) of the Rules of the Indian Council of Agricultural Research, read with Rules 6(2) and 6(6) thereof, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to be a member of the Indian Council of Agricultural Research vice Dr. Indubhai B. Amin resigned from Lok Sabha."

The motion was adopted.